

144. Shri Shiv Kishore Dixit  
 145. Shri Sompal Sigh  
 146. Shri Narayan Pathak  
 147. Shri Shalendu Kumar Singh  
 148. Shri Kapil Dev Tiwari  
 149. One Social mobiliser for which claim was made by the Institute.

### Renting of Rooms in Western Court

2223. SHRI D.S.A. SIVAPRAKASHAM: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether rooms in Western Court are rented to persons other than M.Ps. for permanent occupation ;

(b) if so, the names of parties to whom rooms have been rented ;

(c) whether any party has failed to pay the rent ; and

(d) if so, the action proposed to be taken to recover the rent ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :

(a) Yes, Sir.

(b) 1. Shri L.R. Naik, Member, High Power Panel on Minorities, Scheduled Castes & Scheduled Tribes ;

2. I.T.D.C.

(c) Yes, Sir.

(d) Recovery proceedings under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 have already been initiated against them.

### New Electric/Water Connection by N.D.M.C.

2224. SHRI ATAL BIHARI VAJPAYEE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether under the policy of New Delhi Municipal Committee new elec-

tricity/water connections are given for commercial purposes in exclusively residential areas like Jorbagh, Golf Links etc. and whether any change in this policy has taken place since January, 1976 ;

(b) whether there is any resolution/decision of N.D.M.C. to charge the entire electricity/power/water consumption at a domestic meter even if a single point from that meter is being used for commercial purpose ; if so, whether a copy of the same will be laid on the Table of the House.

(c) in the case of professionals making incidental use of their residence for professional work, whether N.D.M.C. levies commercial rates on electricity/water consumed on the domestic meters ; and

(d) if so, whether a copy of the relevant N.D.M.C. resolution will be laid on the Table of the House ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

### Mortality Rate of Cattles at I.V.R.I.

2225. SHRI RAM KINKAR: Will the Minister of AGRICULTURE be pleased to refer to the replies given to Unstarred Questions Nos. 593 on 12 July, 1982 and 4659 on 9 August, 1982 regarding mortality rate of cattle at IVRI and Dwindling cattle Breeding Projects at National Institute IVRI, respectively and to state ;

(a) if mortality was more than 13.4 per cent annually as reported in part (a) on 9th August, 1982 how can survival be only 80 per cent reported on 12th July, 1982 ;

(b) what are the correct and complete details ;